

>

Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be laid.

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): I beg to lay on the Table a copy of the Emigration (Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 511 (E) in Gazette of India dated the 9<sup>th</sup> July, 2009 under section 44 of the Emigration Act, 1983.

(Placed in Library, See No. LT- 404/15/09)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the WAPCOS Limited and the Ministry of Water Resources for the year 2009-2010.

(Placed in Library, See No. LT- 405/15/09)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Water Resources for the year 2009-2010.

(Placed in Library, See No. LT- 406/15/09)

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table-

(1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Coal for the year 2009-2010.

(Placed in Library, See No. LT- 407/15/09)

(2) A copy the Coal Mines Pension (Amendment) Scheme, 2009 (Hindi and English versions published in Notification No. G.S.R. 154(E) in Gazette of India dated the 5<sup>th</sup> March, 2009 under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948, together with a Corrigendum thereto (in English versions only) published in Notification No. G.S.R. 348(E) dated the 22<sup>nd</sup> May, 2009.

(Placed in Library, See No. LT- 408/15/09)

(3) A copy of the Notification No. S.O. 822(E) (Hindi and English versions) published in Gazette of India dated the 24<sup>th</sup> March, 2008 exempting the executive cadre employees of the of the Coal India Limited (which includes its Headquarters, units and subsidiaries) from the operation of all the provisions of the Coal Mines Deposit Linked Insurance Scheme, 1976 with effect from the date of issue of the notification in the official Gazette issued under sub-section (1) of section 11C of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948.

(Placed in Library, See No. LT- 409/15/09)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the G.B. Pant Institute of Himalayan Environment and Development, Almora, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the G.B. Pant Institute of Himalayan Environment and Development, Almora, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 410/15/09)

(3) A copy each of the following Notifications (Hindi and English versions) under Section 26 of the Environment (Protection) Act, 1986:-

(i) The Noise Pollution (Regulation and Control) (Amendment) Rules, 2009 published in Notification No. G.S.R. 158(E) in Gazette of India dated the 9<sup>th</sup> March, 2009.

- (ii) The Environment (Protection) Second Amendment Rules, 2009 published in Notification No. G.S.R. 149(E) in Gazette of India dated the 4<sup>th</sup> March, 2009.

(Placed in Library, See No. LT- 411/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Allahabad Museum, Allahabad, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Allahabad Museum, Allahabad, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 412/15/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sangeet Natak Akademi, New Delhi, for the year 2007-2008.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT- 413/15/09)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2007-2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2007-2008, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2007-2008.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT- 414/15/09)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rampur Raza Library, Rampur, for the year 2007-2008.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT- 415/15/09)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2007-2008.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT- 416/15/09)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2007-2008.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT- 417/15/09)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Applied Manpower Research, Delhi, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Applied Manpower Research, Delhi, for the year 2007-2008.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT- 418/15/09)

(15) A copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Minister during various sessions of Tenth, Eleventh, Twelfth, Thirteenth and Fourteenth Lok Sabha :-

#### **TENTH LOK SABHA**

1. Statement No. XXVII Fourteenth Session, 1995

(Placed in Library, See No. LT- 419/15/09)

2. Statement No. XXX Fifteenth Session, 1995

(Placed in Library, See No. LT- 420/15/09)

3. Statement No. XXIII Sixteenth Session, 1996

(Placed in Library, See No. LT- 421/15/09)

#### **ELEVENTH LOK SABHA**

4. Statement No. XXXVIII Second Session, 1996

(Placed in Library, See No. LT- 422/15/09)

#### **TWELFTH LOK SABHA**

5. Statement No. XXXIX Third Session, 1998

(Placed in Library, See No. LT- 423/15/09)

#### **THIRTEENTH LOK SABHA**

6. Statement No. XLII Second, Session, 1999

(Placed in Library, See No. LT- 424/15/09)

7. Statement No. XLVI Third Session, 2000

(Placed in Library, See No. LT- 425/15/09)

8. Statement No. XXXIX Fourth Session, 2000

(Placed in Library, See No. LT- 426/15/09)

9. Statement No. XXVII Fifth Session, 2000

(Placed in Library, See No. LT- 427/15/09)

10. Statement No. XLV Sixth Session, 2001

(Placed in Library, See No. LT- 428/15/09)

11. Statement No. XLIV Seventh Session, 2001

(Placed in Library, See No. LT- 429/15/09)

12. Statement No. XXXIII Eighth Session, 2001

(Placed in Library, See No. LT- 430/15/09)

13. Statement No. XXII Ninth Session, 2002

(Placed in Library, See No. LT- 431/15/09)

14. Statement No. XXIX Tenth Session, 2002

(Placed in Library, See No. LT- 432/15/09)

15. Statement No. XXV Eleventh Session, 2002

(Placed in Library, See No. LT- 433/15/09)

16. Statement No. XXVI Twelfth Session, 2003

(Placed in Library, See No. LT- 434/15/09)

17. Statement No. XXIII Thirteenth Session, 2003

(Placed in Library, See No. LT- 435/15/09)

18. Statement No. XXII Fourteenth Session, 2003

(Placed in Library, See No. LT- 436/15/09)

#### **FOURTEENTH LOK SABHA**

19. Statement No. XIX Second Session, 2004

(Placed in Library, See No. LT- 437/15/09)

20. Statement No. XVII Third Session, 2004

(Placed in Library, See No. LT- 438/15/09)

21. Statement No. XVII Fourth Session, 2005

(Placed in Library, See No. LT- 439/15/09)

22. Statement No. XV Fifth Session, 2005

(Placed in Library, See No. LT- 440/15/09)

23. Statement No. XIV Sixth Session, 2005

(Placed in Library, See No. LT- 441/15/09)

24. Statement No. XIII Seventh Session, 2006

(Placed in Library, See No. LT- 442/15/09)

25. Statement No. XI Eighth Session, 2006

(Placed in Library, See No. LT- 443/15/09)

26. Statement No. X Ninth Session, 2006

(Placed in Library, See No. LT- 444/15/09)

27. Statement No. IX Tenth Session, 2007

(Placed in Library, See No. LT- 445/15/09)

28. Statement No. VII Eleventh Session, 2007

(Placed in Library, See No. LT- 446/15/09)

29. Statement No. VI Twelfth Session, 2007

(Placed in Library, See No. LT- 447/15/09)

30. Statement No. IV Thirteenth Session, 2008

(Placed in Library, See No. LT- 448/15/09)

31. Statement No. II Fourteenth Session, 2008

(Placed in Library, See No. LT- 449/15/09)

32. Statement No. I Fifteenth Session, 2009

(Placed in Library, See No. LT- 450/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRVEDI): I beg to lay on the Table-

- (1) A copy of the Drugs and Cosmetics (2<sup>nd</sup> Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 263 (E) in Gazette of India dated the 20<sup>th</sup> April, 2009 under section 38 of the Drugs and Cosmetics Act, 1940.

(Placed in Library, See No. LT- 451/15/09)

- (2) A copy of the Notification No. G.S.R. 423(E) (Hindi and English versions) published in Gazette of India dated the 16<sup>th</sup> June, 2009 making certain amendments in the Notification No. G.S.R. 263 (E) dated the 20<sup>th</sup> April, 2009 issued under Drugs and Cosmetics Act, 1940.

(Placed in Library, See No. LT- 452/15/09)

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954:-

(i) The Prevention of Food Adulteration (First Amendment) Rules, 2009 published Notification No. G.S.R. 427(E) in Gazette of India dated the 17<sup>th</sup> June, 2009.

(ii) The Prevention of Food Adulteration (2<sup>nd</sup> Amendment) Rules, 2009 published Notification No. G.S.R. 430(E) in Gazette of India dated the 19<sup>th</sup> June, 2009.

(Placed in Library, See No. LT- 453/15/09)

- (4) A copy of the Notification No. S.O. 1575(E) (Hindi and English versions) published in Gazette of India dated the 29<sup>th</sup> June, 2009, appointing the 29<sup>th</sup> June, 2009 as the date on which the provisions of section 99 of the Food Safety and Standard Authority Act, 2006 shall come into force, issued under sub-section (3) of section 1 of the said Act.

(Placed in Library, See No. LT- 454/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): I beg to lay on the Table-

- (1) A copy of the Central Council of Homoeopathy (General) Amendment Regulations, 2008 (Hindi and English versions) published in Notification No. 7/1/90-CCH(PT.I) in Gazette of India dated the 5<sup>th</sup> May, 2009 under sub-section (2) of section 33 of the Homoeopathy Central Council Act, 1973.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 455/15/09)